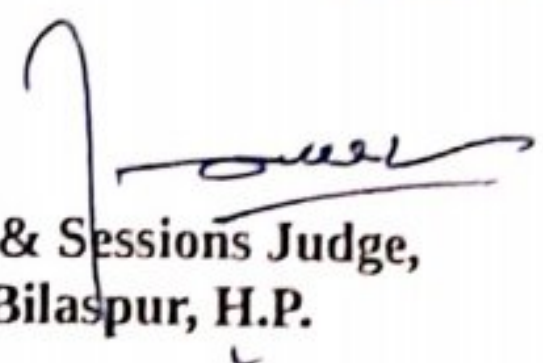


No. DSJ/BLP/EC/Cov-19/2020-
**OFFICE OF THE DISTRICT AND SESSIONS JUDGE,
BILASPUR, HIMACHAL PRADESH.**

Dated Bilaspur, the 18th April, 2020.

OFFICE ORDER

In continuation of office order endorsement No. DSJ/BLP/EC/Cov-19/2020-1711-1721, dated 17th April, 2020, it is hereby ordered that while filing application for release through e-mail IDs of the Courts', the copy of the same be also forwarded to the District Attorney-cum-Public Prosecutor, Bilaspur on e-mail ID : dabilaspur.hp@nic.in.

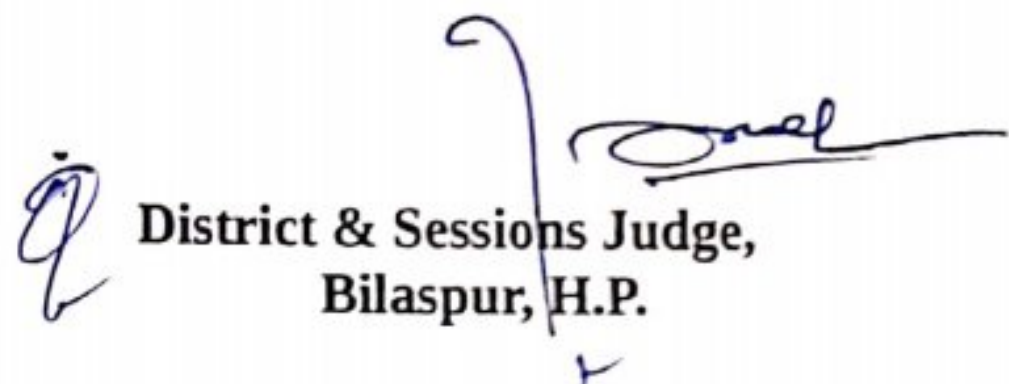

District & Sessions Judge,
Bilaspur, H.P.

Endst. No. DSJ/BLP/EC/Cov-19/2020-
1722-1731

Dated Bilaspur, the 18th April, 2020.

Copy forwarded for information and necessary action to :

1. All the Judicial Officers of this Division.
2. The District Attorney-cum-PP, Bilaspur.
3. The President, District Bar Association, Bilaspur.
4. The President, Bar Association, Ghumarwin.
5. The Assistant Programmer/S.As.
6. Notice of this office.


District & Sessions Judge,
Bilaspur, H.P.